

CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH

Original Application No. 180/00009/2019

Friday, this the 4th day of January, 2019

CORAM:

Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member
Hon'ble Mr. Ashish Kalia, Judicial Member

Remya Rajan, Aged 32 years
 W/o.Abid A.P
 Health & Malaria Inspector/Southern Railway/
 Shornur Railway Station
 Residing at: Ainikkara House
 Gurudeva Road, Manjakadu
 Shornur – 679 121
 Palakkad District **Applicant**

(By Advocate : Mr.T.C.G Swamy)

V e r s u s

1. Union of India
 Represented by the General Manager
 Southern Railway, Head Quarters Office
 Park Town P.O, Chennai – 600 003
2. The Chief Personnel Officer
 Southern Railway, Head Quarters Office
 Park Town P.O, Chennai – 600 003
3. The Sr.Divisional Personnel Officer
 Southern Railway, Palghat Division
 Palghat – 678 002
4. The Chief Medical Director
 Southern Railway, Head Quarters Office
 Park Town P.O, Chennai -600 003
5. The Chief Personnel Officer
 South-Western Railway
 Headquarters Office, Hubli – 580020
 Dharwar District, Karnataka

6. The Chief Personnel Officer
 Rail Wheel Factory (Ministry of Railways)
 Yelahanka, Bengaluru – 560 064 **Respondents**

(By Advocate : Mr.S.Sunil Jacob Jose)

This application having been heard on 4.1.2019 the Tribunal on the same day delivered the following:

ORDER (ORAL)

Per: Mr.E.K.Bharat Bhushan, Administrative Member

Heard Mrs.Kala.T.Gopi representing Mr.T.C.G Swamy, learned counsel for the applicant. Mr.Sunil Jacob Jose takes notice on behalf of the respondents.

2. Applicant is aggrieved by the inaction on the part of the respondents in reckoning her past service while working in an identical post in the South-Western Railway, for all material service benefits, except for seniority.

3. We are of the view that at this point, the Original Application can be disposed of with a direction to respondent no.2 to consider Annexure A-10 representation filed by the applicant and take an expeditious decision on the same. While considering the representation, respondent no.2 shall also take due note of the documents produced as Annexures A-13, 14 and 15. This shall be done, at any rate, within 30 days from the date of receipt of a copy of this order.

4. The Original Application is disposed of as above. No costs.

(ASHISH KALIA)
JUDICIAL MEMBER

(E.K. BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER

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List of Annexures

Annexure A-1 - True copy of the online application form with Registration No.183114840 submitted by the applicant

Annexure A-2 - True copy of the call letter for document verification bearing No.RG/SN.CEN 04/2014 dated 17.6.2015 issued by the RRB Chennai

Annexure A-3 - True copy of the No Objection Certificate No.RWF/PF/RR/4513 dated 25.6.2015 issued by the 6th respondent Chief Personnel Officer of Rail Wheel Factory

Annexure A-4 - True copy of the offer of appointment No.P(S) 268/VIII/H&MI Vol.III dated 27.6.2016 issued on behalf of the 2nd respondent

Annexure A-5 - True copy of office order No.RWF/ESTT./156 dated 8.7.2016, issued by the 6th respondent

Annexure A-6 - True copy of the relieving order bearing No.RWF/PF/4513 dated 9.7.2016 issued by the Senior Medical Officer, Medical Department, Rail Wheel Factory

Annexure A-7 - True copy of the letter bearing No.:RWF/MED/IC dated 9.7.2016 issued to the 6th respondent

Annexure A-8 - True copy of Office Order No.MD/74/2016 dated 29.7.2016, issued from the office of the 2nd respondent

Annexure A-9 - True copy of Office Order No.J/MD/34/2016 dated 10.8.2016, issued from the office of the 3rd respondent

Annexure A-10 - True copy of representation dated 5.1.2017, submitted by the applicant addressed to the 2nd respondent

Annexure A-11 - True copy of letter No.J/P 268/X/MED/Gr.C/Vol.VIII dated 20.6.2018 issued by the 3rd respondent

Annexure A-12 - True copy of reply dated 29.6.2018 (less enclosures) submitted by the applicant to the 3rd respondent

Annexure A-13 - True copy of the Railway Board Letter No.E(NG) 60 RR/1/5 dated 7.2.1961

Annexure A-14 - True copy of extract of Railway Board Order bearing No.E(NG) III/79/RR-1/11 dated 15.12.1980 incorporated as paragraph 18 of the Master Circular No.32 published by the Railways

Annexure A-15 - True copy of paragraph 1405 of the Indian Railways Establishment Manual Vol.I

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